

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 261 OF 2018 &
IA NOS. 1204, 1214, 1215, 1298, 1299, 1429 &
1430 & OF 2018**

Dated: 8th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:
PTC India Ltd.**

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Parag P. Tripathi, Sr. Adv.
Mr. Ravi Kishore

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Sanjana Dua
Ms. Nehul Sharma for R-2

Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Tushar Srivastava for R-3

ORDER

Admit.

IA Nos. 1429 & 1430 of 2018

(Applns. for condonation of delay in filing reply)

For the reasons stated in the applications, the applications are allowed and replies are taken on record. Applications are disposed of.

List the main appeal on **26.10.2018**. Interim order to continue till the next date of hearing.

(S. D. Dubey)
Technical Member
ts/mk

(Justice Manjula Chellur)
Chairperson